



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

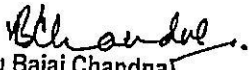
ORDER

Consequent upon recommendations of "Committee for Inter-Se District Transfer of the Member of the Staff", following postings / transfers in Ministerial Cadre of Delhi District Court Establishment Service are hereby made with immediate effect:

Sl. No.	Name & EC	From	To
1.	Manoj Kumar Singh, JA (EC: 25694978)	Filing Section, Rouse Avenue Courts	Reader in the court of Ms. Deepakshi Rana, JMFC-03 (Shahdara), Karkardooma Courts
2.	Kamlesh Patkar, JJA (EC: 88871913)	Copying Agency (North-West), Rohini Courts	Office Pool (New Delhi), Patiala House Courts

Note: Non-compliance of the orders or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent, as per rules without any notice.

2. In partial modification of Order No. F.97 (30-I)/P&T/Admn.II (HQs)/2026/21022-21122 dated 10.03.2026, transfer/posting in respect of Sh. Arun Kumar Gaulam, SJA (EC: 57970525) (mentioned at Sl. No. 2 of *ibid* order) stands cancelled and he is directed to report to Office Pool, Admn. Branch-II, Rouse Avenue Courts, forthwith.

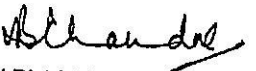

(Anju Bajaj Chandna)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. F.97 (30-I)/P&T/Admn.II(HQs)/2026/22206 - 22230

Dated, Delhi the 13 MAR 2026

Copy forwarded for information and necessary action to:

1. The Officers/Officers-in-Charge concerned, Delhi/New Delhi.
2. PS to the undersigned.
3. The Sr. Accounts Officer / Accounts Officer, Delhi/New Delhi.
4. The DDOs, Accounts Branches concerned, Delhi / New Delhi.
5. The A.O.(J)/Branch-in-Charge, Administration Branch, Delhi/New Delhi
6. The Dealing Assistants, Personal File, LAYERS Seat, Central, THC, Delhi for further necessary action / updation as per rules.
7. The Dealing Assistant (Leave Seat), Admn. Branch concerned, Delhi/New Delhi.
8. The Dealing Assistants, ACR Cell (HQs), Delhi.
9. The Dealing Asst., Website Committee, THC with the directions to upload the order on the 'Employees Corner' (on Website).
10. For uploading on LAYERS.
11. The officials concerned for immediate compliance.


Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi